

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 52, 67,68, 69 of 2012

Dated : 11th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 52 of 2012

In the matter of

M/s Ferro Alloys Corporation Ltd. ... Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 67 of 2012

In the matter of

M/s Tata Steel Ltd. ... Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 68 of 2012

In the matter of

M/s OCL India Ltd. ... Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 69 of 2012

In the matter of

M/s Balasore Alloys Ltd. ... Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

ORDER

Post the matter on 05.05.2014.

COURT MASTER